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Title: Introduction of the Constitution (Amendment) Bill, 2016 (*Amendment of article 124, etc*).

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BHARTRUHARI MAHTAB : I introduce the Bill.

HON. DEPUTY SPEAKER: Item Nos. 120 to 122. Shrimati Rama Devi. Not Present.

Item No. 123. Shrimati Supriya Sule.

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